

(b) if so, the details thereof ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) : (a) and (b) There is no anomaly in the pay scales of the Junior Engineers in the Central Public Works Department. However, the demand of the Junior Engineers for a uniform pay scale is under consideration.

Increase in the supply of water in Delhi

432. CHOWDHRY HARI SINGH : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether any plans have been worked out for increasing the supply of water to the residence of Delhi; and

(b) if so, the details of the same and by when those are likely to be implemented ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) : (a) and (b) Delhi Water Supply and Sewage Disposal Undertaking has reported that it has planned taken several long term measures and short term measures scheduled for completion within the current years to increase the supply of drinking water in Delhi. Some of the measures are :—

Short term measures :

(i) Construction of 180 MLD water treatment plant at Wazirabad. First phase already completed.

(ii) Construction of 54 MLD Iron Removal Water Treatment Plant at Okhla.

(iii) Construction of 5 ranney wells in Alipur expected to yield about 67.50 MLD.

Long term measures :

(i) Construction of second 450 MLD Water Treatment plant at Haidarpur (2 years).

(ii) Construction of 180 MLD (40 MGD) water treatment plant at Nangloi (2-3 years).

(iii) Construction of 450 MLD water treatment plant at Gokulpuri in trans-Yamuna (5-6 years).

Concessions and facilities to Neo-Buddhists

433. SHRI BEKAL UTAHI : Will the Minister of WELFARE be pleased to state :

(a) whether Government have decided to extent to Neo-Buddhists the concessions and facilities accorded to Scheduled Castes and Scheduled Tribes; and

(b) if so, the details thereof ?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN) : (a) Yes, Sir.

(b) The Constitution (Scheduled Castes) Orders (Amendment) Bill, 1990 has been introduced in the Rajya Sabha to amend the Constitution (Scheduled Castes) Orders to remove bar on Scheduled Caste converts to Buddhism from being deemed to be members of Scheduled Castes.

Steps to prevent exploitation of Indian Labour Employed Overseas

434. SHRI BEKAL UTAHI : Will the Minister of LABOUR be pleased to state :

(a) whether Government have taken any steps to prevent exploitation of Indian Labour employed overseas; and